

By Email

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-04/2013/ 38 /A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Shri P. K. Bora, District & Sessions Judge,
Darrang, Mangaldai

Dated Guwahati the 4th January, 2019

Sub:- **Station leave Permission .**

Ref:- Your letter No. DJ(D) 6513, dtd. 24.12.2018.

Sir,

With reference to the above, I am directed to inform you that you have been granted permission to leave the headquarter w.e.f.the evening of 25.12.2018 till the morning of 02.01.2019, as prayed for.

Yours faithfully,


JT. REGISTRAR (VIGILANCE)

